

Serial No. of Order	Date of Order	Order with Signature
2	26.3.93	<p>Mr. Patnaik, Sr. Superintendent of Post Offices is present.</p> <p>I have heard Mr. P. K. Mishra, learned counsel for the petitioner and Mr. Ashok Mishra, learned Standing Counsel. I have also heard Mr. Patnaik, the Senior Superintendent of Post Offices. There appears to be no merit in the prayer which stands dismissed.</p> <p>I have no objection if the Superintendent of Post Offices gives an employment to the petitioner as a substitute whenever occasion arises.</p> <p>Mr. Mishra told me that there is a vacancy in Dagarpura Post Office and Prajatantra Post Office. In case applications have not been invited calling for names from the Employment Exchange and to fill up the post, applications be invited; all candidates including the case of the petitioner (provided that he applies) be considered; after suitability is adjudged, the person found to be suitable may be appointed. Thus original application is accordingly disposed of.</p> <p>Send a copy of this order to the Sr. Superintendent of Post Offices and a copy of this order be made available to the counsel for both sides.</p> <p style="text-align: right;">L</p> <p>VICE-CHAIRMAN</p>